

ITEM NO.2

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 566/2021

NOEL HARPER & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.63024/2021-STAY APPLICATION)

WITH

W.P. (C) No. 634/2021 (PIL-W)

(FOR ADMISSION and IA No.67068/2021-EXEMPTION FROM FILING
AFFIDAVIT)

W.P. (C) No. 751/2021 (X)

(FOR ADMISSION and IA No.78545/2021-GRANT OF INTERIM RELIEF.
IA No. 78545/2021 - GRANT OF INTERIM RELIEF)

Date : 28-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Tushar Mehta, learned S.G.
Mr. Sanjay Jain, ASG
Mr. Udai Khanna, Adv.
Ms. Kanu Agrawal, Adv.
Mr. Balaji Srinivasan, Adv.
Mr. Rajat Nair, Adv.
Ms. Deepabali Dutta, Adv.
Mr. A.K. Sharma, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.
Ms. Srishti Agnihotri, AOR
Mr. Abhishek Jebaraj, Adv.

Mr. Gautam Jha, AOR
Mr. Pankaj Kumar, Adv.
Ms. Sweta Jha, Adv.

Mr. Praveen Swarup, AOR

For Respondent(s)

Mr. B. V. Balaram Das, AOR

Mr. Sanjay Kapur, AOR
Mr. V.M. Kannan, Adv.
Mr. Arjun Bhatia, Adv.
Mrs. Shubhra Kapur, Adv.
Mr. Lalit Rajput, Adv.

Mrs. Swarupama Chaturvedi, AOR
Ms. Aparna Trivedi, Adv.
Ms. Saumaya Kapoor, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard-in-part.

For further arguments, list these matters on 09.11.2021.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)